## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.10.2020 AT 10:30 AM

ATTEMPRICE COM CREEK SHEET OF THE HEALTH OF HEED OF TENEDED TO				
TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020		Contract on the second	
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd			
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd			
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd			
UNDER SECTION	9 of IBC		Section Sectio	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Name of the Counse	el(s) Designation	E-mail & Telephone No.	Signature

## **ORDER**

The matter is taken up through videoconference. There is no representation for the CD. The petitioner is directed to issue another NOTICE for appearance. Put up on 03.11.2020.

MEMBER

(TECHNICAL)

MEMBER (JUDICIAL)

karim